

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

Civil Appeal No.7116 of 2004

RANJU @ GAUTAM GHOSH

Appellant (s)

VERSUS

REKHA GHOSH & ORS.

Respondent(s)

Date: 14/12/2007 The matter was called on for Judgment today.

For Appellant (s) Mr. Avijit Bhattacharjee, Adv.

For Respondent(s) Mr. K. Rajeev, Adv.

Hon'ble Mr. Justice P. Sathasivam pronounced the judgment of the Bench comprising Hon'ble Mr. Justice R.V. Raveendran and His Lordship.

Appeal is dismissed in terms of signed judgment. No costs.

(Pardeep Kumar)  
Court Master

(Radha R. Bhatia)  
Court Master

(Signed reportable judgment is placed on the file)